

v
SLP(C)No. 2874 OF 2001

ITEM No.50

Court No. 2

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.2874/2001

(From the judgement and order dated 21/11/2000 in WP 5654/2000
of The HIGH COURT OF BOMBAY)

ABDUL RASHID MOHAMMED HASAN JIKARE

Petitioner (s)

VERSUS

UTTARESHWAR BALWANT SOPAL

Respondent (s)

(With prayer for interim relief)

Date : 27/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mr. S.S. Jadhavar, Adv.
Mr. Y.S. Shinde, Adv.
Mr. S.K. Sharma, Adv.
Mr. C.L. Sahu, Adv.

For Respondent (s) Mr. Shivaji M. Jadhav, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J

Four weeks for counter. Three weeks thereafter for
rejoinder. List after eight weeks.

(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master